



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष २, अंक ५(३)]

मंगळवार, मार्च ३०, २०१०/चैत्र ९, शके १९३२

[पृष्ठे २१, किंमत : रुपये १९.००

असाधारण क्रमांक १२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2010 (Mah. Act No. III of 2010), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. III OF 2010.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette, on the 30th March 2010).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2010.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2010; and for the purpose of

(१)

authorising payment of the said sums ; it is hereby enacted in the Sixty-first Year of the Republic of India as follows :—

Short title. 1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, 2010.

Withdrawal
of Rs.
48,70,77,12,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2009-
2010.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of four thousand eight hundred seventy crores, seventy-seven lakhs, twelve thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2010, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2010.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers	...	67,00,000	67,00,000
A-2	Elections	2015, Elections	1,69,36,000	...	1,69,36,000
A-3	Public Service Commission	2051, Public Service Commission	...	50,00,000	50,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services.	7,51,31,000	...	7,51,31,000
A-6	Information and Publicity	2220, Information and Publicity	1,17,26,000	...	1,17,26,000
Total-General Administration Department.			10,37,93,000	1,17,00,000	11,54,93,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	2,52,05,33,000	...	2,52,05,33,000

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
B-3	Transport Administration	2041, Taxes on Vehicles.	
		3055, Road Transport.	60,14,000
		3056, Inland Water Transport.	60,14,000
B-5	Jails.	2056, Jails.	1,18,02,000
Total-Home Department.			2,53,83,49,000

Revenue and Forests Department.

C-2	Stamps and Registration	2030, Stamps and Registration	3,10,01,000	...	3,10,01,000
C-5	Other Social Services	2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	1,13,24,000	...	1,13,24,000
		2235, Social Security and Welfare.			
		2250, Other Social Services.			
C-6	Natural Calamities.	2245, Relief on Account of Natural Calamities.	1,26,19,54,000	...	1,26,19,54,000
Total-Revenue and Forests Department.			1,30,42,79,000	...	1,30,42,79,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-3	Agriculture Services	2401, Crop Husbandry.			
		2402, Soil and Water Conservation.	3,000	...	3,000
		2415, Agricultural Research and Education.			
D-4	Animal Husbandry.	2403, Animal Husbandry.	8,43,84,000	...	8,43,84,000
D-6	Fisheries.	2405, Fisheries.	3,000	...	3,000
D-7	Secretariat and Other Economic Services	2702, Minor Irrigation	1,000	...	1,000
		3451, Secretariat-Economic Services			
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			8,43,91,000	...	8,43,91,000

School Education and Sports Department.

E-2	General Education.	2202, General Education.	2,26,04,12,000	...	2,26,04,12,000
		Total-School Education and Sports Department.	2,26,04,12,000	...	2,26,04,12,000

Urban Development Department.

F-2	Urban Development and Other Advance Services	2053, District Administration.	}	1,94,45,03,000	...	1,94,45,03,000
		2070, Other Administrative Services.				
		2217, Urban Development.				
		3054, Roads and Bridges.				
F-3	Secretariat and Other Social Services	2230, Labour and Employment.	}	20,16,000	...	20,16,000
		2235, Social Security and Welfare.				
		2251, Secretariat-Social Services.				
		3475, Other General Economic Services				
		Total-Urban Development Department.	1,94,65,19,000	...	1,94,65,19,000	

Finance Department.

G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure.	}	13,12,30,000	...	13,12,30,000
		2040, Sales Tax.				
		3475, Other General Economic Services				
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	...	4,29,000	4,29,000	
G-6	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits	9,18,32,63,000	12,36,22,000	9,30,68,85,000	
		Total-Finance Department:	9,31,44,93,000	12,40,51,000	9,43,85,44,000	

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(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
Public Works Department.					
H-3	Housing.	2216, Housing.	9,46,97,000	...	9,46,97,000
H-4	Secretariat and Other Economic Services.	2406, Forestry and Wild Life	2,55,45,000	...	2,55,45,000
		3051, Ports and Light Houses			
		3053, Civil Aviation			
		3451, Secretariat-Economic Services			
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works	81,52,82,000	49,02,000	82,01,84,000
		2202, General Education.			
		2203, Technical Education.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2217, Urban Development.			
		2230, Labour and Employment.			
		2403, Animal Husbandry.			
2405, Fisheries.					
Total-Public Works Department.			93,55,24,000	49,02,000	94,04,26,000
Water Resources Department.					
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation.	1,000	...	1,000
		2701, Major and Medium Irrigation.			
		2702, Minor Irrigation.			
		2705, Command Area Development.			
		2711, Flood Control and Drainage.			
I-4	Secretariat-Economic Services	2801, Power	44,50,000	...	44,50,000
		3402, Space Research.			
		3451, Secretariat-Economic Services			
Total-Water Resources Department.			44,51,000	...	44,51,000

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Law and Judiciary Department.

J-1	Administration of Justice	2014, Administration of Justice	7,38,94,000	...	7,38,94,000
		Total-Law and Judiciary Department.	7,38,94,000	...	7,38,94,000

Industries, Energy and Labour Department.

K-6	Energy	2801, Power 2810, Non-Conventional Sources of Energy.	1,47,55,77,000	...	1,47,55,77,000
K-7	Industries	2851, Village and Small Industries. 2852, Industries. 2853, Non-Ferrous Mining and Metallurgical Industries.	2,000	...	2,000
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services	72,92,000	...	72,92,000
		Total-Industries, Energy and Labour Department.	1,48,28,71,000	...	1,48,28,71,000

Rural Development and Water Conservation Department.

L-2	District Administration.	2053, District Administration.	2,21,15,89,000	...	2,21,15,89,000
L-3	Rural Development Programmes.	2235, Social Security and Welfare. 2402, Soil and Water Conservation. 2406, Forestry and Wild Life. 2415, Agricultural Research and Education. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2551, Hill Areas. 2702, Minor Irrigation. 2810, Non-Conventional Sources of Energy. 3454, Census, Survey and Statistics.	5,000	...	5,000

(1)	(2)	(3)	(4)
			Rs.
L-4	Secretariat-Economic Services 3451, Secretariat-Economic Services		Rs.
		2,46,62,000	...
			Rs.
		2,46,62,000	
	Total-Rural Development and Water Conservation Department.	2,23,62,56,000	...
			2,23,62,56,000
Food, Civil Supplies and Consumer Protection Department.			
M-2	Food. 2408, Food, Storage and Warehousing.	2,50,83,26,000	...
			2,50,83,26,000
M-3	Secretariat and Other Economic Services. { 3451, Secretariat-Economic Services 3475, Other General Economic Services }	4,21,07,000	...
			4,21,07,000
	Total-Food, Civil Supplies and Consumer Protection Department.	2,55,04,33,000	...
			2,55,04,33,000
Social Justice and Special Assistance Department.			
N-2	Secretariat and Other Social Services. { 2053, District Administration. 2216, Housing. 2251, Secretariat-Social Services. }	90,88,000	...
			90,88,000
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. { 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare. }	1,86,75,50,000	...
			1,86,75,50,000
	Total-Social Justice and Special Assistance Department.	1,87,66,38,000	...
			1,87,66,38,000

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Planning Department.

O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	...	54,85,000	54,85,000
		2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat--Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3,75,00,000	...	3,75,00,000
O-16	District Plan--Raigad				

(1)	(2)	(3)	(4)		
O-28 District Plan—Nandurbar	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs.	Rs.	Rs.	
		61,60,000	...	61,60,000	

0-33 District Plan—Beed

2059, Public Works
2202, General Education
2203, Technical Education
2204, Sports and Youth Services
2205, Art and Culture
2210, Medical and Public Health
2211, Family Welfare
2215, Water Supply and Sanitation
2216, Housing
2217, Urban Development
2220, Information and Publicity
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
2230, Labour and Employment
2235, Social Security and Welfare
2236, Nutrition
2401, Crop Husbandry
2403, Animal Husbandry
2404, Dairy Development
2405, Fisheries
2406, Forestry and Wild Life
2425, Co-operation
2501, Special Programme for Rural Development
2505, Rural Employment
2515, Other Rural Development Programme
2702, Minor Irrigation
2810, Non-Conventional Sources of Energy
2851, Village and Small Industries
3051, Ports and Light Houses
3054, Roads and Bridges
3056, Inland Water Transport
3435, Ecology and Environment
3451, Secretariat—Economic Services
3452, Tourism
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

(1)	(2)	(3)	(4)		
		2059, Public Works	Rs.	Rs.	Rs.
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
O-45 District Plan—Yavatmal		2404, Dairy Development	1,000	...	1,000
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
		Total-Planning Department.	4,36,62,000	54,85,000	4,91,47,000

Housing Department.

Q-2	Administrative Services	2070, Other Administrative Services.	11,44,000	...	11,44,000
Total-Housing Department.			11,44,000	...	11,44,000

Public Health Department.

R-1	Medical and Public Health	2210, Medical and Public Health.	5,55,60,000	...	5,55,60,000
		2211, Family Welfare.			
		2235, Social Security and Welfare.			
		3454, Census, Survey and Statistics.			
Total-Public Health Department.			5,55,60,000	...	5,55,60,000

Medical Education and Drugs Department.

S-1	Medical and Public Health.	2210, Medical and Public Health.	29,78,56,000	...	29,78,56,000
Total-Medical Education and Drugs Department.			29,78,56,000	...	29,78,56,000

Tribal Development Department.

T-1	Interest Payments.	2049, Interest Payments.	...	92,94,000	92,94,000
T-2	Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	61,62,27,000	...	61,62,27,000
		2425, Co-operation.			
T-3	Social Security and Welfare.	2235, Social Security and Welfare.	90,000	...	90,000
T-4	Secretariat-Social Services.	2251, Secretariat-Social Services	59,62,000	...	59,62,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
T-5 Revenue Expenditure on Tribal Areas Development Sub Plan	2202, General Education.				
	2203, Technical Education				
	2204, Sports and Youth Services.				
	2210, Medical and Public Health.				
	2211, Family Welfare.				
	2215, Water Supply and Sanitation.				
	2216, Housing.				
	2217, Urban Development.				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment.				
	2235, Social Security and Welfare.				
	2236, Nutrition.				
	2401, Crop Husbandry.		1,000	...	1,000
	2403, Animal Husbandry.				
	2405, Fisheries.				
	2406, Forestry and Wild Life.				
	2425, Co-operation.				
	2501, Special Programmes for Rural Development.				
	2505, Rural Employment.				
	2702, Minor Irrigation.				
	2801, Power				
	2810, Non-Conventional Sources of Energy.				
	2851, Village and Small Industries.				
3054, Roads and Bridges					
Total-Tribal Development Department.			62,22,80,000	92,94,000	63,15,74,000
Environment Department.					
U-1 Interest Payments.	2049, Interest Payments.		...	4,86,000	4,86,000
U-3 Secretariat-Social Services.	2251, Secretariat-Social Services.		5,51,000	...	5,51,000
Total-Environment Department.			5,51,000	4,86,000	10,37,000

Co-operation, Marketing and Textiles Department.

V-2	Co-operation.	2230, Labour and Employment.	}	3,000	...	3,000
		2235, Social Security and Welfare.				
		2425, Co-operation.				
		2851, Village and Small Industries.				
		3451, Secretariat-Economic Services.				
		3456, Civil Supplies.				
Total-Co-operation, Marketing and Textiles Department.				3,000	...	3,000

Higher and Technical Education Department.

W-2	General Education.	2202, General Education.	90,33,000	...	90,33,000	
W-3	Technical Education.	2203, Technical Education.	2,75,18,000	...	2,75,18,000	
W-4	Art and Culture	2205, Art and Culture.	}	60,37,96,000	...	60,37,96,000
		2230, Labour and Employment.				
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	1,34,13,000	...	1,34,13,000	
Total-Higher and Technical Education Department.			65,37,60,000	...	65,37,60,000	

Women and Child Development Department.

X-1	Social Security and Nutrition	2235, Social Security and Welfare.	}	1,000	...	1,000
		2236, Nutrition.				
X-2	Secretariat-Social Services.	2251, Secretariat-Social Services.	7,50,000	...	7,50,000	
Total-Women and Child Development Department.			7,51,000	...	7,51,000	

Water Supply and Sanitation Department.

Y-1	Interest Payment.	2049, Interest Payment.	...	26,24,000	26,24,000
Y-2	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	85,01,000	...	85,01,000
Y-4	Minor Irrigation.	2702, Minor Irrigation	2,67,84,000	...	2,67,84,000
Y-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	1,08,76,000	...	1,08,76,000
Total-Water Supply and Sanitation Department.			4,61,61,000	26,24,000	4,87,85,000

(1)	(2)	(3)	(4)			
Employment and Self- Employment Department			Rs.	Rs.	Rs.	
ZA-2	Social Security and Welfare.	2235, Social Security and Welfare.	70,000	...	70,000	
Total-Employment and Self- Employment Department			70,000	...	70,000	
Maharashtra Legislature Secretariat						
ZC-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	15,00,000	...	15,00,000	
Total-Maharashtra Legislature Secretariat			15,00,000	...	15,00,000	
Tourism and Cultural Affairs Department						
ZD-1	Secretariat and Other Social Services.	2070, Administrative Services 2220, Information and Publicity 2251, Secretariat-Social Services	2,000	...	2,000	
ZD-2	Art and Culture	2205, Art and Culture	4,000	...	4,000	
Total-Tourism and Cultural Affairs Department			6,000	...	6,000	
Minorities Development Department						
ZE-1	Social Securities	2052, Secretariat-General Services 2053, District Administration 2075, Miscellaneous General Services. 2205, Art and Culture 2235, Social Security and Welfare.	2,000	...	2,000	
Total-Minorities Development Department.			2,000	...	2,000	
Total-A-Expenditure on Revenue Account.			28,43,56,09,000	15,85,42,000	28,59,41,51,000	

B-EXPENDITURE ON CAPITAL ACCOUNT

Home Department.

B-9 Capital Expenditure on Economic Services	{ <ul style="list-style-type: none"> 4055, Capital Outlay on Police 4070, Capital Outlay on Other Administrative Services. 5055, Capital Outlay on Road Transport. }	2,000	...	2,000	
		Total-Home Department.			2,000
					2,000

Urban Development Department.

F-6A Loans for Urban Development	6217, Loans for Urban Development	2,35,77,00,000	...	2,35,77,00,000
Total-Urban Development Department.		2,35,77,00,000	...	2,35,77,00,000

Public Works Department.

H-7 Capital Expenditure on Social Services and Economic Services.	{ <ul style="list-style-type: none"> 4055, Capital Outlay on Police. 4216, Capital Outlay on Housing. 4711, Capital Outlay on Flood Control Project 5054, Capital Outlay on Roads and Bridges. }	1,000	...	1,000		
		{ <ul style="list-style-type: none"> 4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4217, Capital Outlay on Urban Development. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4235, Capital Outlay on Social Security and Welfare. 4250, Capital Outlay on Other Social Services. 4405, Capital Outlay on Fisheries. }				
			H-8 Capital Expenditure on Public Works Administrative and Functional Buildings.	5,000	...	5,000

(1)	(2)	(3)	(4)		
		4202, Capital Outlay on Education, Sports, Art and Culture.	Rs.	Rs.	Rs.
		4210, Capital Outlay on Medical and Public Health.			
H-9	Capital Outlay on Removal of Regional Imbalance	4250, Capital Outlay on Other Social Services.	3,000	...	3,000
		5054, Capital Outlay on Roads and Bridges.			
		Total-Public Works Department.	9,000	...	9,000
		Water Resources Department.			
		4402, Capital Outlay on Soil and Water Conservation.			
		4701, Capital Outlay on Major and Medium Irrigation.			
I-5	Capital Expenditure on Irrigation.	4702, Capital Outlay on Minor Irrigation.			
		4711, Capital Outlay on Flood Control Projects.	5,000	48,88,000	48,93,000
		4801, Capital Outlay on Power Projects.			
		5402, Capital Outlay on Space Research.			
		Total-Water Resources Department.	5,000	48,88,000	48,93,000
		Law and Judiciary Department.			
J-5	Loans to Government. Servants, etc.	7610, Loans to Government Servants, etc.	1,20,00,000	...	1,20,00,000
		Total-Law and Judiciary Department.	1,20,00,000	...	1,20,00,000

Rural Development and Water Conservation Department.

L-7 Capital Expenditure on Rural Development	}	4402, Capital Outlay on Soil and Water Conservation.	}	2,000	...	2,000
		4515, Capital Outlay on Other Rural Development Programmes.				
		4702, Capital Outlay on Minor Irrigation.				
		6216, Loans for Housing.				
		6515, Loans for Other Rural Development Programmes.				
		6702, Loans for Minor Irrigation.				

Total-Rural Development and Water Conservation Department. 2,000 ... 2,000

Food, Civil Supplies and Consumer Protection Department.

M-4 Capital Expenditure on Food	4408, Capital Outlay on Food, Storage and Warehousing	17,23,36,16,000	...	17,23,36,16,000
Total-Food, Civil Supplies and Consumer Protection Department.		17,23,36,16,000	...	17,23,36,16,000

Planning Department.

O-9 Capital Outlay on Other Rural Development Programmes.	4515, Capital Outlay on Other Rural Development Programmes.	1,000	...	1,000
O-10 Capital Outlay on Hill Areas.	4551, Capital Outlay on Hill Areas.	3,57,00,000	...	3,57,00,000
Total-Planning Department		3,57,01,000	...	3,57,01,000

Housing Department.

Q-5 Internal Debt.	6003, Internal Debt. of the State Government	...	3,34,000	3,34,000
Total-Housing Department		...	3,34,000	3,34,000

Public Health Department.

R-5 Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	59,85,000	...	59,85,000
Total-Public Health Department.		59,85,000	...	59,85,000

महाराष्ट्र शासन राजपत्र असाधारण भाग अठ, मार्च ३०, २०१०/चैत्र ९, शके १९३२

(1)	(2)	(3)	(4)			
Medical Education and Drugs Department.			Rs.	Rs.	Rs.	
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	1,000	...	1,000	
Total-Medical Education and Drugs Department.			1,000	...	1,000	
Environment Department.						
U-5	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	25,000	...	25,000	
Total-Environment Department.			25,000	...	25,000	
Co-operation, Marketing and Textiles Department.						
V-5	Capital Expenditure on Economic Services	6216, Loans for Housing 6425, Loans for Co-operation 6851, Loans for Village and Small Industries. 7475, Loans for Other General Economic Services.	1,000	...	1,000	
V-6	Loans to Government Servants	7610, Loans to Government Servants, etc.	3,05,000	...	3,05,000	
Total-Co-operation, Marketing and Textiles Department.			3,06,000	...	3,06,000	
Water Supply and Sanitation Department.						
Y-6	Capital Expenditure on Economic and Social Services	4215, Capital Outlay on Water Supply and Sanitation. 4402, Capital Outlay on Soil and Water Conservation. 6215, Loans for Water Supply and Sanitation.	3,67,04,000	...	3,67,04,000	
Total-Water Supply and Sanitation Department.			3,67,04,000	...	3,67,04,000	

Minorities Development Department.

ZE-2 Capital Outlay on Social Security and Welfare.			
{ 4235, Capital Outlay on Social Security and Welfare.	42,62,83,000	...	42,62,83,000
{ 6235, Loans to Social Security and Welfare			
Total-Minorities Development Department.	42,62,83,000	...	42,62,83,000
Total-B-Expenditure on Capital Account.	20,10,83,39,000	52,22,000	20,11,35,61,000
Grand Total.	48,54,39,48,000	16,37,64,000	48,70,77,12,000

